

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**(Civil Writ Jurisdiction)**  
**W.P. (L) No. 4460 of 2013**

.....  
Employers in relation to the  
Management of Pundi Project  
through Ajay Kumar Singh      ....      ..... Petitioner

**Versus**

Their Workmen namely Satya Narayan Singh  
and Ram Parikha Dusadh represented by the Secretary,  
United Coal Workers Union, Kuju Area, Hazaribagh  
.....      ..... Respondent

**CORAM: HON'BLE MR. JUSTICE KAILASH PRASAD DEO**  
**(Through : Video Conferencing)**

.....  
For the Petitioner      : Mr. Amit Kumar Das, Advocate.  
For the Respondent      :

**07/10.09.2021.**      .....

Learned counsel for the petitioner has submitted that as per instruction, the matter cannot be settled before the National Lok Adalat, scheduled to be held on 11.09.2021, as such, the matter may be heard on merits.

Considering the same, list this case on 16.09.2021.

**(Kailash Prasad Deo, J.)**

Sunil/-